

namely, Rourkela, Durgapur & IISCO.

- (iv) Technology Transfer Agreement with HOOGOVENS of Netherlands for transfer of Hot Blast Stove Technology to SAIL.
- (v) Agreement with M/s. KORTEC AG of West Germany for introduction of KORF technology in India.

#### **Import of Steel Items**

8937. SHRI MURLI DEORA: will the Minister of STEEL AND MINES be pleased to state:

(a) whether certain steel items are imported in large quantities despite the fact that these are indigenously available in adequate quantities; and

(b) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) No, Sir.

(b) Does not arise.

#### **Plan to Restructure Road Systems in State Cities to Avoid Congestion**

8938. PROF. P.J. KURIEN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have any comprehensive plan to restructure the road systems in the cities of different States in order to avoid congestion; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). There is no comprehensive plan to restructure

the road systems in the cities. The State Governments are however continuously reviewing, modifying and improving transport and traffic systems, and restructure road systems as the need be.

#### **Production of Rubber and Cashew**

8939. SHRI CHINTAMANI JENA: Will the Minister of AGRICULTURE be pleased to state:

(a) the efforts being made for expanding the production of cashew;

(b) the names of the States where the plantation of cashew is being done;

(c) whether the State Government of Orissa has taken a decision to encourage cashew plantation in the State; and

(d) if so, the names of the districts selected thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) A Centrally Sponsored Scheme on package programme on cashew development is being implemented in the Seventh Plan. Main components of the programme include expansion of area, supply of planting material, laying out of demonstration plots to educate the farmers on improved cultivation practices, plant protection measures, etc. Besides, a World Bank aided Multi-State Cashew Project is also in operation to increase the area under cultivation as well as to rejuvenate the existing gardens.

(b) The States and Union Territories where cashew plantations are being developed are: Kerala, Karnataka, Andhra Pradesh, Tamil Nadu, Maharashtra, Orissa, Tripura, West Bengal, Pondicherry and Goa.

(c) Yes, Sir.

(d) The programme of cashewnut development is taken up in Ganjam, Puri, Dhenkanal, Cuttack, Keenjhar, Balasore, Mayrubhanj and Koraput districts in Orissa.

**Loss in Construction of ITDC Hotels by NBCC**

8940 SHRI CHINTAMANI JENA Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether it is a fact that the National Building Construction Corporation incurred a heavy loss in the construction of Indian Tourism Development Corporation Hotels and 100 MGD Water Treatment Plant at Gokalpuri in Delhi,

(b) if so, the amount of each contract, the stipulated and the actual date of completion,

(c) whether any committee was appointed to enquire into the losses of these units and responsibility fixed on the officials concerned,

(d) if so, the action taken on the enquiry committee's report and if not, the reasons therefor, and

(e) whether any profits were shown by

these units and entries made to the effect in the account books, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) (a) The National Buildings Construction Corporation earned a profit of Rs 0.23 lakh upto 1985-86 in respect of ITDC Hotel at Guwahati. It, however, incurred loss on two ITDC Hotels viz Kanishka and Ashok Yatri Niwas and also on 100 MGD Water Treatment Plant in Delhi

(b) The details are given in the Statement below

(c) and (d) No committee was appointed in the case of 100 MGD Water Treatment Plant, the cost went up on account of delay due to various hindrances beyond the control of the NBCC and for this purpose, the Corporation has already gone in for arbitration which is in progress. In the case of Hotel Kanishka and Hotel Ashok Yatri Niwas, the claims of the NBCC have been under discussion with the ITDC authorities and the Corporation may also seek arbitration.

(e) As mentioned in reply to part (a), the projects have not shown any profit except the one ITDC Hotel at Guwahati.

**STATEMENT**

	I T D C		
	100 MGD	Hotel Kanishka	Hotel Ashok Yatri Niwas
(i) Amount of Contract	Rs 510.2 lakhs	Rs 173 lakhs	Rs 134 lakhs
(ii) Stipulated date of completion as per original contract	15th March 1983	30th June, 1980	30th June '80
(iii) Actual date of completion	The plant was made functionally operational in Dec'85	1st March, 1983	31st October'83